

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	IA No. 515/17 in DFR No. 1537/17 (IA 515/17 – for Leave to file the appeal)	Himalaya Power Producers Association Vs. Power Transmission Corporation of Uttrakhand & Anr.	1537 of 2017 dated 9/5/2017	3/7/2017		31/07/2017
2	IA No. 517/17 in DFR No. 1476/17 (IA 517/17 – for delay in filing)	DNH Power Distribution Company Ltd. Vs. EMCO Energy Limited & Ors.	1476 of 2017 dated 5/5/2017	3/7/2017	Amit Kapur for R-1	31/07/2017
3	IA No. 523/17 in DFR 1797/17 (IA 523/17 – for delay in filing)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission & Ors.	1797 of 2017 dated 29/5/2017	3/7/2017		31/07/2017
4	IA No. 528/17 & IA No. 527/17 in DFR 1796/17 (IA 528/17 – for delay in refiling & IA 527/17 – For delay in filing)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission & Ors.	1796 of 2017 dated 29/5/2017	3/7/2017		31/07/2017
5	IA No. 529/17 in DFR 1856/17 (IA 529/17 – for delay in filing)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission	1856 of 2017 dated 1/6/2017	3/7/2017		31/07/2017
6	IA No. 530/17 in DFR 1855/17 (IA 530/17 – for delay in filing)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission	1855 of 2017 dated 1/6/2017	3/7/2017		31/07/2017
7	IA No. 531/17 in DFR 1854/17 (IA 531/17 – for delay in filing)	TANGEDCO Vs. Tamilnadu Electricity Regulatory Commission	1854 of 2017 dated 1/6/2017	3/7/2017		31/07/2017

8	IA No. 521/17 in DFR No. 1514/17 (IA 521/17 – for delay in refiling)	NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.	1514 of 2017 dated 8/5/2017	4/7/2017		01/08/2017
9	IA No. 526/17 & IA No. 525/17 in DFR No. 1714/17 (IA 526/17 - for delay in refiling and IA 525/17 – for delay in filing)	NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.	1714 of 2017 dated 23/5/2017	4/7/2017		01/08/2017
10	IA No. 535/17 & IA No. 533/17 in DFR 1574/17(IA 535/17-for delay in refiling & IA 533/17- for delay in filing)	Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Vs. Central Electricity Regulatory Commission & Anr.	1574 of 2017 dated 12/5/2017	7/6/2017		01/08/2017 21/08/2017 (as requested by counsel)

Dated: -10/07/2017

By Order
Sd/-
Dy. Registrar